

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 45

Dated Guwahati, the 22nd October, 2019

Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Manojit Bhuyan as editor of ATMAN, a Biannual News Bulletin of the Gauhati High Court, published for private circulation.

By Order,

Sd/- Robin Phukan
REGISTRAR GENERAL

Memo No. HC. III -07/2015/ 3200 /G Dated Guwahati, the 22nd October, 2019
Copy to:

1. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Itanagar Bench, Naharlagun/ Aizawl Bench, Aizawl/ Kohima Bench, Kohima.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 7. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court with the title "Notification regarding nomination of Hon'ble Mr. Justice Manojit Bhuyan as editor of ATMAN".*
8. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The A.O. (Judl.), _____ Section, Gauhati High Court, Guwahati.
11. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL